

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

STARRED QUESTION NO:374  
ANSWERED ON:19.12.2005  
REVIVAL / RESTRUCTURING OF PSES  
Athithan Shri Dhanuskodi

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the National Advisory Council has made any recommendations to the Government with regard to revival/restructuring of Public Sector Enterprises (PSEs);
- (b) if so, the details thereof;
- (c) the steps taken/proposed to be taken by the Government for revival/restructuring of PSEs; and
- (d) the manner in which funds are proposed to be made available for the purpose?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF WATER RESOURCES (SHRI SONTOSH MOHAN DEV)

(a) to (d) : A statement is laid on the Table of the House.

Statement in reply to Lok Sabha Starred Question No. 374 for reply on 19.12.2005 regarding Revival/Restructuring of PSEs

(a) & (b): National Advisory Council (NAC) had suggested in September, 2004 that the first item in the Terms of Reference of the Board for Reconstruction of Public Sector Enterprises (BRPSE) should be such as to enable it to look into ways and means for strengthening Public Sector Enterprises in general and making them more autonomous and professional. It was also suggested that the functioning of the Board should not be limited only to restructuring or advising on the closure or sale of Public Sector Enterprises that are referred to it by the Government.

(c) : Enterprise specific measure for Revival/Restructuring of Central Public Sector Enterprises (CPSEs) is taken by the concerned administrative Ministry/Department and management from time to time on case-to case basis. Some restructuring measures include; business and financial restructuring; formation of joint ventures; infusion of fresh funds; technology upgradation; modernization; manpower rationalization; etc.

(d) : Enterprise specific methods are adopted for funding the revival/restructuring schemes of CPSEs. Various methods in this regard may include utilization of the company's own resources, sale of assets, raising of resources from market with or without Government guarantee, grants/loans by Government, etc.